NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 in CP(IB) No.59/ BB/2017	- -	For orders on IA 124/17	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	Rayhuram	Respondent	
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Counsel for petitioner is present. Counsel for respondent is present. IA 124/2017 is listed today for orders. But, counsel for petitioner in IA 124/2017 has filed a memo along with annexure citining the decision of the Apex Court.

For further hearing, list it on 27.10.2017.

MEMBER (J)